

of the people in obtaining milk and requesting for the opening of milk booths for their convenience; and

(c) the action proposed by the Government in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). Yes Sir; to meet the milk requirements of the residents in the M.I.G. colonies in Lawrence Road, the following booths have been set up by the D.M.S. and the Mother Dairy:—

Delhi Milk Scheme Mother Dairy

Booth Nos. 1237, Booth Nos. 506
1238, 1291 & 1292 & 504

(b) and (c). Additional, the D.M.S. proposes to set up another booth in the area. A site for this purpose has been selected and construction work will be taken up after the site is approved by the D.D.A.

The Mother Dairy is constructing another booth in Block C-7 & C-8, Lawrence Road.

Central Housing Loan for Jammu and Kashmir State

9418. SHRI ABDUL AHAD VAKIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state whether Jammu and Kashmir Government had approached for funds for construction of tenements for low paid employees of weak sections of society and the Central Government have declined to give finances and if so, the reasons thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): No proposal has been received from Jammu and Kashmir Government for funds for construction of tenements for low paid employees of weak sections of society.

Gram Vikas Vahini on Rural Development

9419. SHRI MOHINDAR SINGH SAYIANWALA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the newly registered Gram Vikas Vahini a youth body to augment rural development, has been duly formed;

(b) if so, its formation and names of the office-bearers;

(c) what financial help Centre propose to extend to this Vahini; and

(d) the major framework in which it is to function and also the criteria of enrolment?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The Gram Vikas Vahini is registered at Delhi under the Societies Registration Act, 1860. The Vahini shall be a non-political, non-sectarian, non-profit association primarily for the economic uplift of the rural people including those engaged in non-agricultural pursuits.

2. The National Council of the Vahini has at present 12 members. The names of the office-bearers of the National Council are:—

(i) Shri Bhanu Pratap Singh—Chairman

(ii) Shri A. P. Rastogi—Vice-Chairman

(iii) Shri J. Dayanand—Secretary-General

(c) No decision has so far been taken in the matter.

(d) With the National Council at the Headquarters, the Vahini will have units at village, Block, District, State